

(10)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
~~SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL~~

APPLICATION NUMBER :
PETITION NUMBER : CP/639/(IB)/2017
NAME OF THE PETITIONER(S) : NORTH TOWN ESTATES PVT LTD
NAME OF THE RESPONDENT(S) : VISHWAKARMA REAL ESTATE & CONSTRUCTIONS I PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	KAUSHIK N SHARMA	ADVOCATE FOR CORPORATE DEBTOR/RESPONDENT	
2.	GURMEET KOUR For R&P Partners	Financial creditor	

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to explore the possibilities of settlement between the parties. At request, time is enlarged. Put up on **05.12.2017 at 10.30 A.M.**

ghk

-sel-
MEMBER (JUDICIAL)